

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/00609/2019

Dated this Friday the 30th day of August, 2019

**CORAM : DR. BHAGWAN SAHAL, MEMBER (ADMINISTRATIVE)
RAVINDER KAUR, MEMBER (JUDICIAL)**

Manisha Devendra Mandlik, Age : 51 years, Occ. Service,
R/at : Flat No.6, Sairaj Apartment, Near Samartha Abhyasika,
Akashwani Tower Area, Gangapur Road,
Nashik 422 013.

... *Applicant*

(*By Advocate Shri P.D.Patil*)

VERSUS

1. Union of India,
Through its CMD, Chairman & Managing Director,
Bharat Sanchar Nigam Limited,
a Government of India Enterprise,
Having its Corporate Office at Bharat Sanchar Bhavan,
Janpath, Harish Chandar Mathur Lane, New Delhi 110 001.
2. The Sr. Chief Engineer (Electrical), Maharashtra Circle,
having office at : Ground Floor, Administrative Building,
Juhu Road, Santacruz (W), Mumbai 400 054. . . . *Respondents*

ORDER (ORAL)

Per : Ravinder Kaur, Member (Judicial)

Shri P.D.Patil, learned counsel for the applicant.

2. The learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file a better OA by impleading appropriate respondents. Liberty prayed is granted.
3. In view of the aforesaid, the OA is dismissed as withdrawn with liberty to file a fresh OA.

(Ravinder Kaur)
Member (Judicial)

*kmg**

(Dr. Bhagwan Sahai)
Member (Administrative)

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13/9/18*